

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 21st August, 2024

NO. HC.VII-84/(Pt.-I)/2020/8401/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers as **Resource Persons** to conduct sessions on "**Two Days Capacity Building Programme for Chief & Deputy Chief Legal Aid Defense Counsel of Assam, Nagaland, Mizoram and Arunachal Pradesh** " on 23rd & 24th of August, 2024 from **09.45 A.M. to 05.00 P.M.** as shown in the table below:

Sl. No.	Cluster	Cluster Districts	Host District/Venue	Resource Persons
1.	Cluster-1	Lakhimpur, Biswanath, Sonitpur	Conference Hall, Power Grid, Biswanath	1. Smti. Sharmila Bhuyan , District & Sessions Judge, Lakhimpur 2. Smti. Arunima Sonowal , Secretary DLSA, Biswanath
2.	Cluster-2	Bongaigaon, Goalpara, Dhubri, Chirang, Kokrajhar	District & Sessions Judge Court Complex, Bongaigaon	1. Sri Chandranshu Chaturvedy , District & Sessions Judge, Chirang 2. Sri Bhupen Kr. Nath , Addl. District & Sessions Judge, Abhayapuri 3. Sri Anup Khanal , Civil Judge (Sr. Division) & Asstt Sessions Judge, Kokrajhar 4. Sri Mrinal Newpane , Chief Judicial Magistrate, Goalpara 5. Sri Nirmal Kr. Laskar , Secretary, DLSA, Bongaigaon
3.	Cluster-3	West Karbi Anglong, Hojai, Karbi Anglong, Nagaon	S.P. Conference Hall, Hojai	1. Sri Bablu Sutradhar , District & Sessions Judge, West Karbi Anglong 2. Sri Anurag Jintoo Borah Addl. District & Sessions Judge No. 1, Nagaon 3. Smti. Munmee Neog , Secretary, DLSA, Nagaon 4. Smti. Merileen Hazarika Secretary, DLSA, Hojai

4.	Cluster-4	Baksa, Nalbari, Barpeta	District & Sessions Judge Court Complex, Barpeta	<ol style="list-style-type: none"> 1. Sri Yusuf Azaz, Addl. District & Session Judge, Barpeta 2. Smti. Rani Boro, Civil Judge (Sr. Division) & Asstt. Sessions Judge, Barpeta 3. Smti. Monoshreeporna Khound Secretary, DLSA, Baksa 4. Smti. Sangita Haloi Secretary, DLSA, Nalbari
5.	Cluster-5	Cachar, Dima Hasao, Karimganj, Hailakandi	District & Sessions Judge Court Complex, Cachar	<ol style="list-style-type: none"> 1. Sri Biprajit Roy, District & Sessions Judge, Cachar 2. Sri Subhabrata Datta, Member, MACT, Cachar 3. Sri Narayan Upadhay, Addl. District & Sessions Judge, FTC, Cachar 4. Sri Narayan Kuri, Addl. District & Sessions Judge, Cachar 5. Sri DimbeswarTaye, Chief Judicial Magistrate, Cachar 6. Sri Bidyabrata Acharyya Secretary, DLSA, Hailakandi 7. Smti. Salma Sultana Secretary, DLSA, Cachar
6.	Cluster-6	Jorhat, Golaghat, Majuli, Sivasagar, Charaideo	Assam Agricultural University, Jorhat	<ol style="list-style-type: none"> 1. Sri Pranjal Das, District & Sessions Judge, Jorhat 2. Sri Naguib Ahmed Chief Judicial Magistrate, Golaghat 3. Sri Dhiraj Kr. Kalita Chief Judicial Magistrate, Jorhat 4. Smti. Saraswati Johori Padun Secretary, DLSA, Majuli 5. Shri Devoiyoti Bhuyan Secretary, DLSA, Jorhat
7.	Cluster-7	Dibrugarh, Dhemaji, Tinsukia	District & Sessions Judge Court Complex, Dibrugarh	<ol style="list-style-type: none"> 1. Smti. Sangeeta Gogoi Bora District & Sessions Judge, Dibrugarh 2. Sri Mridul Kr. Saikia Addl. District & Sessions Judge, Dibrugarh

				<p>3. Sri Vijay Kr. Singh Addl. District & Sessions Judge, FTC, Dibrugarh</p> <p>4. Sri Siddhartha Shankar Sharma Civil Judge (Sr. Division) & Asstt. Sessions Judge, Dibrugarh</p> <p>5. Sri Forhan Uddin Choudhury Secretary, DLSA, Tinsukia</p>
8.	Cluster-8	Kamrup (M), Kamrup, Darrang, Morigaon, Udalguri, South Salmara & Nagaland, Mizoram and Arunachal Pradesh	Judicial Academy, Assam	<p>1. Sri Ratnadip Bhattacharjee Member Secretary, Assam State Legal Services Authority, Assam</p> <p>2. Sri Nishanta Goswami Addl. District & Session Judge, FTC No. 4, Kamrup(M) (Under Order of transfer as Addl. District & Session Judge, FTC No. 3, Kamrup(M))</p> <p>3. Smti. Pronita Morang Deputy Secretary, ASLSA, Assam</p>

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-84(Pt.I)/2020/8402/A.

Dated:21-08-2024

Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period &(b) they will be entitled T.A. & D.A. as admissible under the Rules]

3. The Registrar (Admin./Vigilance/Esstt.i/c), Gauhati High Court, Guwahati.
4. The Registrar, Kohima Bench, Kohima / Aizawl Bench Aizawl / Itanagar Bench, Yupia.

(He/she is requested to inform all concerned from his/her State about this Notification).

5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,
Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi-Anglong.

(He/She is requested to inform all the concerned about this Notification).

7. The Chief Judicial Magistrate,
Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi-Anglong.

(He/She is requested to inform all the concerned about this Notification).

8. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.
9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

12. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL) 21.05.2024